

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.4 - IA/573(AHM)2024  
in  
**CP(IB) 366 of 2018**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Hasmukhbhai Somabhai Patel  
V/s  
Shri Aster Silicates Ltd

.....Applicant

.....Respondent

**Order delivered on: 16/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Monaal Davawala, Adv.  
For the Respondent :

**ORDER**

**IA/573(AHM)2024**

This application is filed by the Liquidator for placing on record the 18<sup>th</sup> Progress Report dated 04.04.2024 in the liquidation process of the Corporate Debtor for the quarterly duration of 01.01.2024 to 31.03.2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 573 of 2024 stands disposed of.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**